

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 613
IB-835/ND/2020**

IN THE MATTER OF:

Mr. Sanjeev Aggarwal and Ors.

...PETITIONER

Vs.

M/s. Supertech Township Project Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

**Order delivered on 11.10.2022
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial Creditor :Mr. Piyush Singh, Mr. Adithya Ramani and Ms. Riddhi Jain, Advocates.

For the Respondent/Corporate Debtor :Mr. Rishi Kapoor, Mr. Yatin Dev and Ms. Divyash Rai, Advocates.

ORDER

Heard the submissions made by the counsel for both the parties. Post this matter for arguments on **02.11.2022**.


- Sct -

**(Ranul Bhatnagar)
Member (T)**


- Sct -

**(P.S.N Prasad)
Member (J)**